

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 281/2003

DATE OF ORDER: 23.2.2004

Pramod Kumar Sharma, son of Shri Suresh Kumar Sharma by caste Sharma aged about 19 years, resident of Chuna Chowk, Birol Road, Nawalgarh, District Jhunjhunu.

... Applicant

VERSUS

1. Union of India through the Secretary to the Govt. of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.

2. Chief Postmaster General, Rajasthan Circle, Jaipur.

3. Sr. Supdt. Post Offices, Sawaimadhopur Dn. Sawaimadhopur

... Respondents

Mr. P.N. Jatti, Counsel for the applicant.

Mr. B.N. Sandu, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The learned counsel for the applicant submits that he does not want to press this OA. The OA is accordingly disposed of as not pressed.

  
(A.K. BHANDARI)

MEMBER (A)

AHQ

  
(M.L. CHAUHAN)

MEMBER (J)